

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.220 – Appeal 04 of 2021  
Item No.221 – IA 788 of 2021  
In  
CP(IB) 404 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Nandish Patel  
V/s  
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

**Order delivered on ..05/05/2022**

**Coram:**

Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Matter stands adjourned to 22.06.2022.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**MADAN B GOSAVI  
MEMBER (JUDICIAL)**